HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

WP(Crl) No. 48/2019

Farooq Ahmed ...Petitioner(s)

Through:- Mr. Abhishek Wazir, Advocate

v/s

State and others ...Respondent(s)

Through:-Mr. Vishal Bharti, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 14.05.2020 Pawan Chopra